

FORM B
PUBLIC ANNOUNCEMENT
 (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
 Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s Vindhya Cereals Pvt Ltd.

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/s Vindhya Cereals Pvt Ltd
2.	Date of incorporation of corporate debtor	04/08/2009
3.	Authority under which corporate debtor is incorporated /registered	ROC Gwalior
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01403MP2009PTC022226
5.	Address of the registered office and principal office (if any) of corporate debtor	E-5/68 ARERA COLONY BHOPAL MP 462016 IN
6.	Date of closure of Insolvency Resolution Process	18.03.2021
7.	Liquidation commencement date of corporate debtor	18.03.2021 / 24.08.2021, but Certified Copy of order received by Liquidator on 29.10.2021 through email
8.	Name and registration number of the insolvency professional acting as liquidator	Sajjan Kumar Dokania IBBI/IPA-003/IP-N000150/ 2017- 2018/11729
9.	Address and e-mail of the liquidator, as registered with the Board	25, Globus Fab City, Kolar Road, Chunabhatti, Near Suyash Hospital, Bhopal 462016 sajjan_suman@hotmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	25, Globus Fab City Kolar Road, Chunabhatti Near Suyash Hospital, Bhopal 462016 sajjan_suman@hotmail.com
11.	Last date for submission of claims	28.11.2021

Notice is hereby given that the National Company Law Tribunal Ahmedabad (Indore Bench) has ordered the commencement of liquidation of the **M/s Vindhya Cereals Pvt Ltd** on 18.03.2021/ 24.08.2021(Certified Copy received by Liquidator on 29.10.2021).

The stakeholders of **M/s Vindhya Cereals Pvt Ltd** are hereby called upon to submit their claims with proof on or before **28.11.2021**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date 01.11.2021
Place BHOPAL

Sajjan Kumar Dokania
Name and signature of liquidator